

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
Srinagar/Jammu

/438599/2024

**Notification**

Jammu, the 5<sup>th</sup> August, 2024

S.O 301 .- In exercise of the powers conferred under sub-section (1) of section 14 of the BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, the Government hereby appoint below mentioned Naib Tehsildar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Rajouri.

S.No.	Name of the Naib Tehsildar S/Sh.	Place of posting/Jurisdiction
1.	Tahir Parvez Mir	ARA to DC Rajouri
2.	Abbas Ahmed	Qila Darhal, Tehsil Qila Darhal
3.	Romesh Chander	Moghla, Tehsil Taryath
4.	Manesh Goswami	Bambliya , Tehsil Sunderbani
5.	Mohd Azeem	Ghambir Mughlan, Tehsil Manjakote
6.	Mohd Afzal	Peeri , Tehsil Koteranka
7.	Mehmood Azam	Thannamandi, Tehsil Thannamandi
8.	Yasir Iqbal	Narla Bambal, Tehsil Khawas
9.	Wajahat Hussain	Collector Defence Rajouri

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

No. LAW- Powr/5/2022-10

Dated :- 05 -08- 2024

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government Revenue Department.
4. Deputy Commissioner, Rajouri. This is with reference to letter No. DMR/2024-25/Estt/395-98 Dated 02-08-2024

5/8/24

/438599/2024

- LAW-Powr/5/2022-10-Law, Justice and Parliamentary Affairs
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
  6. All concerned officials.
  7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
  8. Incharge Website section

  
Senior Law Officer

Department of Law, Justice and P.A



